NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P(IB) No. 400/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M.

Name	of the Company	Smt. Srikanta Sarda -Vs	s- Tansway Marketing Pvt Ltd.	
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Rajarski Dutta.

2. Bantraj Ajarna! & Financial Creditor (m.) A.:

2. Bantraj Ajarna!

1. S. E. Huda. Corporaté Deblos. 2. A. K. Rai

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard. Reserved for order.

Sd (Jinan K.R.)

Member (I)

(V.P.Singh)

Member (J)